

Salt Wells

861. Shri Rishang Keishang : Will the Minister of Home Affairs be pleased to state :

(a) whether it is a fact that the tribal people particularly those living in the Ukhrul areas manufacture salt from the salt wells available in their areas ;

(b) whether it is a fact that the villagers pay Rs. 25 for each salt well to the State Government as tax ;

(c) how many such salt wells are available in Manipur ;

(d) the net revenue realised from them ; and

(e) the steps Government have taken to help the villagers for the upkeep of the wells, as well as in increasing their output ?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) Yes.

(b) No.

(c) Nineteen.

(d) Only four leased out in 1956-57 fetched a revenue of Rs. 2,590/-.

(e) No special step has been taken for the upkeep of the valley wells except those leased out.

भायकर

६६२. श्री ह० रा० नबानी: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि १९५४-५५ और १९५५-५६ में राजस्थान राज्य से आय-कर के रूप में कितनी राशि वसूल की गयी और कितनी राशि वसूल करना बाकी है ?

वित्त तथा लोहा और इस्पात मंत्री (श्री लि० त० कृष्णामाचारी) : १९५४-५५ और १९५५-५६ में राजस्थान राज्य से भायकर के रूप में जो रकम वसूल की गयी वह इस प्रकार है:—

१९५४-५५ ११२.१० लाख रुपये

१९५५-५६ १११.६७ लाख रुपये

१-१०-१९५६ तक ९७.२३ लाख रुपये की रकम वसूल होनी बाकी थी ।

Population Survey in Mysore

863. Shri Gidwani : Will the Minister of Home Affairs be pleased to state :

(a) whether Dr. C. Chandrashekar, who recently conducted a population survey

in Mysore State, has submitted his report; and

(b) if so, what is the nature of the report ?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) Yes, on behalf of the United Nations to whom he has submitted his report. The report as approved by the United Nations is expected to be received in India by March 1957.

(b) The contents of the report are not yet known.

Minerals in Punjab

864. Shri D. C. Sharma : Will the Minister of Natural Resources and Scientific Research be pleased to lay on the Table a statement showing the following details of minerals found in Punjab during 1955-56.

(i) name of the mineral ;

(ii) estimated quantity available ; and

(iii) quantity extracted ?

The Deputy Minister of Education (Dr. K. L. Shrimall) : No new mineral deposit has been discovered in the Punjab during 1955-56.

A statement giving the available information in respect of the minerals found in the Punjab is however laid on the Table of the House. [See Appendix IV, annexure No. 51].

Accidents in Delhi

865. Shri D. C. Sharma : Will the Minister of Home Affairs be pleased to state :

(a) the number of motor accidents in Delhi from the 1st July to the 30th November, 1956 ;

(b) the main causes of these accidents ;

(c) the number of people who died due to these accidents; and

(d) the steps taken to check them ?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) 479.

(b) (i) Rash and negligent driving.

(ii) Non-compliance with traffic rules by motorists and cyclists.

(iii) Use of dazzling lights by the motorists.

(iv) Lack of Road sense among the pedestrians.

(v) Obstruction to pedestrians due to unauthorised stalls on pavements.

(c) 40

(d) A statement is laid down on the Table of the House. [See Appendix IV, annexure No. 52].

Affiliated Colleges

866. Shri D. C. Sharma : Will the Minister of Education be pleased to state the steps taken by his Ministry for giving financial help to the affiliated colleges ;

(i) through the University Grants Commission ; and

(ii) directly by the Ministry, during the current year ?

The Deputy Minister of Education (Dr. M. M. Das) : A statement is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 53].

Discharge of Service Personnel

867. Shri D. C. Sharma : Will the Minister of Defence be pleased to state :

(a) the number of service personnel discharged after eight to ten years of service on the ground 'services no longer required' during the last three years ; and

(b) the categories of J.C.Os., Warrant Officers, other Ranks and Non Combatants (Enrolled) etc. to which they belong ?

The Deputy Minister of Defence (Sardar Majithia) : (a) and (b). It will not be in the public interest to disclose this information.

General Education Courses Committee

**868. { Shri D. C. Sharma :
Shri K. C. Sodhia :**

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 1456 on the 27th August, 1956 and state :

(a) whether the recommendations of the Committee for General Education Courses have since been examined ; and

(b) if so, the number of recommendations which have been accepted ?

The Deputy Minister of Education (Dr. M. M. Das) : (a) and (b) : The recommendations of the Committee for General Education Courses are being examined by the Universities.

Annual Tax on Total Wealth

869. Shri D. C. Sharma : Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 1297 on the 22nd August, 1956 and state :

(a) whether the proposal regarding the levy of annual tax on total wealth has since been finalised ; and

(b) if so, the details thereof ?

The Minister of Finance and Iron and Steel (Shri T. T. Krishnamachar) : (a) No Sir. This is one of the proposals suggested for the consideration of Government and is under examination in the same manner as other similar proposals are examined.

(b) Does not arise.

Bharat Sewak Samaj Camps

**870. { Sardar Iqbal Singh :
Sardar Akarpuri :
Shri D. C. Sharma :**

Will the Minister of Education be pleased to state :

(a) the total number of camps held so far in the State of Punjab with Central aid under the auspices of Bharat Sewak Samaj, District-wise ;

(b) the total number of persons who attended the camps, camp-wise ;

(c) the total amount of expenditure incurred ; and

(d) the nature of work completed, camp-wise ?

The Deputy Minister of Education (Dr. M. M. Das) : (a) to (d). A statement giving the requisite information is laid on the Table of the House. [Placed in Library. See No. S-588/56].

Assessment of Voters

**871. { Shri Krishnamacharya Joshi :
Sardar Iqbal Singh :
Sardar Akarpuri :**

Will the Minister of Law be pleased to state :

(a) the total number of persons enrolled as voters for the ensuing general elections, State-wise ; and

(b) the total number of Indian voters residing in foreign countries ?

The Minister of Legal Affairs and Civil Aviation (Shri Pataskar) : (a) The information is being collected and will be laid on the Table of the House, when available.

(b) It is regretted that the information asked for is not available.